

*matter of urgent  
Public Importance*

(b) the number of criminal and civil cases still pending with the Court; and

(c) the steps being taken to dispose of the pending cases?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 442,343 and 459 respectively.

(b) 71 and 235 respectively, as on the 1st February 1958;

(c) The matter has been brought to the notice of the District and Sessions Judge Manipur and it is expected that appropriate steps will be taken to expedite disposal of cases.

#### Grade II and Grade III Officers

479. Shri Balmiki: Will the Minister of Home Affairs be pleased to state:

(a) the duties and functions of Grade II and Grade III Officers of the Central Secretariat;

(b) whether Government have received any representations regarding unification of these Grades; and

(c) if so, action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) To man Category 'B' posts (Section Officers) in the Secretariat and included Attached Offices. The heavier Sections are usually placed under Grade II Section Officers and the lighter Sections under Grade III Section Officers.

(b) Yes.

(c) The suggestion has been noted.

#### Visit of Pak Air-chief

480. Shri Rameshwar Tantis: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Commander-in-Chief of the Pakistan Air Force visited Delhi recently; and

(b) if so, what was the purpose of his visit?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) The Commander-in-Chief of the Pakistan Air Force stopped for the night in Delhi whilst on his way to Dacca from Karachi.

#### Territorial Army

481. Shri Muhammed Elias: Will the Minister of Defence be pleased to state how much money has been spent since 1953 so far on the Territorial Army?

The Minister of Defence (Shri Krishna Menon): Rs. 6,96,00,000.

12 hrs.

#### PAPER LAID ON THE TABLE

#### ANNUAL REPORT OF SINDRI FERTILIZERS & CHEMICALS PRIVATE LIMITED

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of the Annual Report of the Sindri Fertilizers and Chemicals Private Limited along with the Audited Accounts for the year 1956-57. [Placed in Library. See No. LT 540/58].

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

#### NON-COOPERATION MOVEMENT BY THE EMPLOYEES OF THE LIFE INSURANCE CORPORATION

Shri Vajpayee (Bairampur): Under rule 197, I beg to call the attention of the Minister of Finance to the following matter of urgent public importance and I request that he make a statement thereon:—

“Non-cooperation movement by the employees of the Life Insurance Corporation.”

The Deputy Minister of Finance (Shri B. B. Bhagat): The Life Insurance Corporation was set up in September, 1956, and soon after that, it